

- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) to (d) The Western Coalfields Limited (WCL) has received a notice from the National Green Tribunal in respect of appeal filed by Bio-diversity Management Committee, Village Eklehra, District Chhindwara, demanding benefits of coal being mined under their jurisdiction as per the provisions of the Biological Diversity Act 2002. The matter is under adjudication of the Hon'ble National Green Tribunal. WCL has also filed a Writ Petition before the Hon'ble High Court of Madhya Pradesh at Jabalpur, challenging the legality of notices issued by the State Bio-diversity Board under Section 7 of the Biological Diversity Act, 2002. The Hon'ble high Court has heard the matter and directed that no coercive steps be taken against WCL. The matter is before the Hon'ble High Court and therefore *sub judice*.

Target of coal production

1247. SHRI DEVENDER GOUD T.: Will the Minister of COAL be pleased to state:

- (a) whether the Ministry has achieved 10 percent target set for 2012-13;
- (b) to what extent the coalgate has impacted the target;
- (c) whether any consultations with the Coal India Limited (CIL) have been held in this regard;
- (d) if so, the outcome thereof; and
- (e) what would be the import quantity if CIL fails to achieve the required target of coal?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) to (d) As per Annual Plan 2012-13, coal production target was 574.40 million tonnes, whereas actual production was 557.71 million tonnes. Target for production of coal is fixed by the Ministry of Coal in consultation with the Planning Commission.

- (e) During 2012-13, the country imported 137.56 million tonnes of raw coal. As such CIL has not imported any coal during the year.